

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:3481
ANSWERED ON:16.08.2010
DEEN DAYAL DISABLED REHABILITATION SCHEME
Hussain Shri Syed Shahnawaz

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of schools set up for physically disabled students under the Deen Dayal Disabled Rehabilitation Scheme in the country including Bihar;
- (b) the funds provided to those schools during the last three years, State-wise;
- (c) whether the Government proposes to open such new schools in the country including Bahraich district of Uttar Pradesh; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (D. NAPOLEON)

(a) & (b) Under Deendayal Disabled Rehabilitation Scheme (DDRS), grant-in-aid is provided to the Non-Governmental Organizations for running projects including Special Schools for children with special needs. The details of grants-in-aid released to them during last three years is given at Annexure.

(c) & (d) Government provides grant-in-aid under DDRS to Non-Governmental Organizations for running projects such as Special Schools for persons suffering from visual, hearing, orthopedic and mental disability, which, are considered on receipt of the recommendation of the respective State Governments/Union Territory Administrations and subject to availability of funds.